

THE SECOND SCHEDULE

(See section 3)

AMENDMENTS

Year	No.	Short title	Amendments
2013	25	The Prohibition of Employment as Manual Scavengers and their Rehabilitation Act, 2013	In the proviso to sub-section (3) of section 1, for the words “the notification”, the words “the said notification” shall be substituted.
2014	17	The Whistle Blowers Protection Act, 2011	(a) In the Enacting Formula, for the words “Sixty-second Year”, the words “Sixty-fifth Year” shall be substituted; and (b) in sub-section (1) of section 1, for the figures “2011”, the figures “2014” shall be substituted.
